

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:525  
ANSWERED ON:13.08.2012  
OFFSET AGREEMENTS  
Jindal Shri Naveen

**Will the Minister of DEFENCE be pleased to state:**

- (a) the details of the offset agreements signed with the foreign companies so far and the status of each of these agreements;
- (b) whether the benefits accruing from these agreements have been assessed with regard to the larger goal of promoting indigenisation;
- (c) if so, the details thereof;
- (d) whether the defence offset policy has been revised recently; and
- (e) if so, the details thereof and the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF DEFENCE(SHRI M.M. PALLAM RAJU)

(a) to (c): The following 19 offset contracts have been signed so far:

S. No. Name of Scheme

1. Medium Power Radar
2. Mig-29 Upgrade
3. Mi-17 V-5 Helicopters (MLH)
4. Medium Altitude EO/IR recce System for Jaguar Aircraft
5. HAROP UAV with associated equipment
6. C-130 J-30
- 7 Low Level Transportable Radar (LLTR)
8. VVIP Helicopter
9. CBU-105 Sensor Fused Weapon
10. C-17 Aircraft
11. Mirage-2000 Upgrade
12. MICA Missile for Mirage-2000
13. NGPGM
14. Basic Trainer Aircraft.

NAVY

S. No. Name of Scheme

1. Fleet Tanker

2. Long Range Maritime Reconnaissance Anti Submarine Warfare (LRMR ASW) Aircraft.
3. Fleet Tanker (Option Clause)
4. Air Route Surveillance Radar (ARSR)
5. Unmanned Aerial Vehicle (UAV).

Indian Industry both public and private sector are benefiting through investments and purchases by foreign vendors who have signed Offset contracts. The positive impact of offsets on development of the indigenous defence industrial base will be visible in the coming years.

(d) to (e): Considering the experience with the offset since its introduction in 2005 and taking note of issues which have cropped up during implementation, Ministry of Defence had undertaken a comprehensive review of the offset policy and all related issues. The revised offset guidelines approved by the Defence Acquisition Council have been uploaded on the website of the Ministry of Defence and have come into force w.e.f. 1.8.2012.